

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT  
AND PUBLIC ASSET MANAGEMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1083**  
TO BE ANSWERED ON 29<sup>TH</sup> APRIL, 2016  
VAISAKHA 9, 1938 (SAKA)

**Sell Off of PSUs**

1083. SHRI GAURAV GOGOI:  
SHRI DHARMENDRA YADAV:  
SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is planning to disinvest in 16 Public Sector Units (PSUs) to mop up about Rs. 40000 crore during the year 2016-17 and if so, the details of the PSUs proposed for sale along with the percentage of stake proposed to be offloaded in each PSU;
- (b) whether the market conditions are favourable for sale of stake of PSUs;
- (c) whether the Government has set up disinvestment target in this regard during the current fiscal year; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)

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(a) & (b) : As a part of the strategy to take advantage of market conditions without any loss of time, the Government has identified some Central Public Sector Enterprises (CPSEs) for disinvestment in sectors like mineral and metal, oil, energy, capital goods as well as some mid-size and small stocks.

The entire process of disinvestment of CPSEs is operated in an environment which cannot be predicted. As per the policy and commitment of the Government, disinvestment of the minority stake sale in CPSEs is carried out without sticking to a strict timeline and the Government looks for right opportunity of disinvestment transactions and moves ahead in a prudent manner.

(c) & (d) : The budget estimate (BE) for disinvestment for the FY 2016-17 is Rs. 56,500 crore. This comprises Rs. 36,000 crore as disinvestment receipts from Central Public Sector Enterprises (CPSEs) and Rs. 20,500 crore from strategic disinvestment.

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